

**PROCEEDINGS OF THE HIGH COURT OF ANDHRA PRADESH AT
AMARAVATI**

Sub: High Court of Andhra Pradesh - Two-day Regional Conference for Southern Zone relating to Family Court Matters at Bengaluru, Karnataka scheduled to be held on 12th and 13th April, 2025 – Nominations - Intimation -Reg.

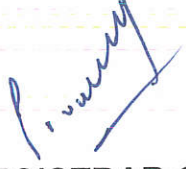
Ref: Letter dt:27.02.2025 of the Registrar/Secretary to the Committee of Family Court Matters, Supreme Court of India, along with the Letter of Hon'ble Mrs. Justice B.V. Nagarathna, Chairperson, Committee of Family Court Matters, Supreme Court of India.

ORDER ROC.NO.194/SO/2025, DATED 26.03.2025

The High Court has been pleased to nominate the Director, A.P. Judicial Academy and the following Family Court Judges to participate in the **“Two-day Regional Conference for Southern Zone relating to Family Court Matters”** on the theme **“Family: The basis of Indian Society”** scheduled to be held on 12th and 13th April, 2025 at the Auditorium, Karnataka Judicial Academy:

1. Sri C.Purushottam Kumar, Director, A.P.Judicial Academy, Mangalagiri.
2. Sri G. Ram Gopal, Judge, Family Court-cum-V Additional District and Sessions Judge, Tirupati.
3. Smt. K. Radha Ratnam, Judge, Family Court-cum-V Additional District and Sessions Judge, Visakhapatnam.
4. Smt. M. Madhuri, Judge, Family Court-cum-IX Additional District and Sessions Judge, East Godavari at Rajamahendravaram.
5. Sri M. Rama Krishnam Raju, Judge, Family Court-cum-VII Additional District and Sessions Judge, Eluru.
6. Smt. T. Haritha, Judge, Family Court-cum-VII Additional District and Sessions Judge, Ananthapuram.
7. Sri CH.Vivek Anand Srinivas, Judge, Family Court-cum-III Additional District and Sessions Judge, Srikakulam.
8. Smt. K. Vijaya Kalyani, Judge, Family Court-cum-III Additional District and Sessions Judge, Vizianagaram.
9. Smt. G. Deena, Judge, Family Court-cum-VIII Additional District and Sessions Judge, Prakasam at Ongole.
10. Smt. T. Leelavathi, Judge, Family Court-cum-IV Additional District and Sessions Judge, Kurnool.

The Letter dt:27.02.2025 of the Registrar/Secretary to the Committee of Family Court Matters, Supreme Court of India, along with the Letter of Hon'ble Mrs. Justice B.V. Nagarathna, Chairperson, Committee of Family Court Matters, Supreme Court of India and letter dated: 07.03.2025 received from the Registrar General, High Court of Karnataka are enclosed herewith for information.



FAC.REGISTRAR GENERAL

To

The Individuals concerned.

Copy to:

1. The Registrar(IT-cum-CPC), with a request to place the same in the official website of the High Court.
2. The Registrar (Vigilance), with a request to make necessary in-charge arrangements.
3. The Section Officer, B.Spl.Section, High Court of A.P.

655
Sujata Singh
Registrar



Supreme Court Of India
Tilak Marg
New Delhi-110001
Mobile No.- 9456597013
E-mail- reg.sujatasingh@sci.nic.in



February 27, 2025

194
From:
Sujata Singh
Registrar/
Secretary to the Committee of
Family Court matters,
Supreme Court of India

To,
The Registrar General
High Court of Andhra Pradesh,
Nelapadu,
Amaravati
Andhra Pradesh-522237

Sub: Invitation to participate and attend the Two-Day Regional Conference for Southern Zone relating to Family Court Matters at Bengaluru, Karnataka on 12 – 13 April 2025.

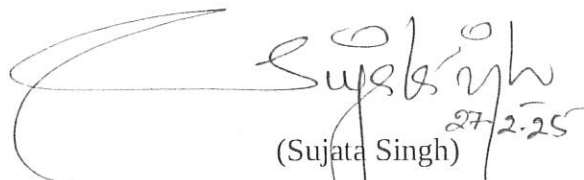
Dear Sir/Madam,

I am enclosing herewith a copy of letter dated 27th February, 2025, of Her Ladyship – Hon'ble Mrs. Justice B.V. Nagarathna, Chairperson, Committee for Family Court Matters, Supreme Court of India regarding proposed 'Two-Day Regional Conference for Southern Zone relating to Family Court Matters' on the theme "Family: The Basis of Indian Society" scheduled to be held on 12 – 13 April 2025 at the Auditorium, Karnataka Judicial Academy.

You are requested to kindly place the letter before the Hon'ble Chairperson, Committee of Family Court Matters of High Court of Andhra Pradesh.

with kind regards,

Yours faithfully,


(Sujata Singh) 27/2/25

Justice B.V. Nagarathna
Judge
Supreme Court of India



4, Moti Lal Nehru Marg,
New Delhi-110 011
Tel. : 011-23012825

February 27, 2025

Sub: Invitation to participate and attend the Two-Day Regional Conference for Southern Zone relating to Family Court Matters at Bengaluru, Karnataka on 12 – 13 April 2025.

Dear Chairperson,

I am happy to inform you that the Committee for Family Court Matters, Supreme Court of India in association with the High Court of Karnataka and Karnataka Judicial Academy, Bengaluru, is conducting a 'Two-Day Regional Conference for Southern Zone relating to Family Court Matters' on the theme "Family: The Basis of Indian Society" on 12 – 13 April 2025 at the Auditorium, Karnataka Judicial Academy. This would be the Sixth Regional Conference for sensitization on Family Court Matters under the aegis of the Committee for Family Court Matters, Supreme Court of India.

You may be aware, one round of the Regional Conferences has taken place in West Zone, East Zone and South Zone and two rounds in North Zone. This will be the second Regional Conference in the Southern Zone.

The Committees for Family Court Matters in the High Courts have played a pivotal role in sensitization of the Judges and Judicial Officers on the issues relating to Family Court Matters. I thank you for your ongoing contributions and invite you to share insights and experiences from your respective States. The participation and input from your teams will be a valuable addition to this round of the Regional Conference.

Besides your participation as Chairperson and Members of the High Court's Committee for Family Court Matters, I request you to nominate the following categories of delegates under your High Court's jurisdiction:-

Justice B.V. Nagarathna
Judge
Supreme Court of India



4, Moti Lal Nehru Marg,
New Delhi-110 011
Tel. : 011-23012825

-: 2 :-

- a. Ten Family Court Judges;
- b. Ten Advocates who deal in Family Court Matters;
- c. Ten Counsellors/Mediators dealing in Family Court Matters;
- d. One Faculty Member teaching Family Law from each National Law University located in your State;
- e. Director of your State Judicial Academy.

I request you to kindly confirm your participation and nomination of representatives attending from each of the above categories of delegates (along with their names and designation in Excel Sheet) at the earliest and please communicate the same to the Registrar General of your High Court and to Mrs. Sujata Singh, Registrar/Secretary to the Committee for Family Court Matters, Supreme Court of India, by email at reg.sujatasingh@sci.nic.in.

Also, please note that the expenditure for judicial and government participants from each State will be borne by their respective High Courts/State Governments for attending the Regional Conference at Bengaluru. However, arrangements for stay and transportation and other protocol assistance shall be made by the High Court of Karnataka and Karnataka Judicial Academy.

For information and coordination including the collection of invitation cards/passess prior to the event for you and your respective High Court/State team, a Nodal Officer of the High Court may be nominated, who can collect the Invitation Cards from the nominated Officer of the High Court of Karnataka and/or Karnataka Judicial Academy. The details of such nodal person, viz. name, designation and mobile number may also be intimated along with the other nominations.

Justice B.V. Nagarathna
Judge
Supreme Court of India



4, Moti Lal Nehru Marg,
New Delhi-110 011
Tel. : 011-23012825

-: 3 :-

For any further clarification, your office may please contact Mrs. Sujata Singh, Registrar/Secretary to the Committee for Family Court Matters, Supreme Court of India, on Telephone Nos.011-23112527, 9456597013 or by email at reg.sujatasingh@sci.nic.in.

Looking forward to your active participation,

With best regards,

A handwritten signature in black ink, appearing to be 'B. V. Nagarathna'.

(B. V. Nagarathna)
Chairperson,
Committee for Family Court Matters,
Supreme Court of India

Chairperson
Committee of Family Court Matters
High Court of Andhra Pradesh

887

Two-Day Regional Conference for Southern Zone relating to Family Court Matters at Bengaluru, Karnataka on 12 – 13 April 2025.

SS

Sujata Singh <reg.sujatasingh@sci.nic.in>

Tue, 25 Mar 2025 2:40:29 PM +0530

To "Registrar General APHC" <reggenaphc@nic.in>

To,

Hon'ble Chairperson and Members,
Family Courts Committee
High Court of Andhra Pradesh
Amravati,
Andhra Pradesh



Respected Lordships/Ladyships,

Re.: Two-Day Regional Conference for Southern Zone relating to Family Court Matters at Bengaluru, Karnataka on 12 – 13 April 2025.

As informed earlier, the Committee for Family Court Matters, Supreme Court of India in association with the High Court of Karnataka and Karnataka Judicial Academy, Bengaluru, is conducting a 'Two-Day Regional Conference for Southern Zone relating to Family Court Matters' on the theme "Family: The Basis of Indian Society" on 12 – 13 April 2025 at the Auditorium, Karnataka Judicial Academy, Crescent Road, Bengaluru.

With reference to the above Conference, Hon'ble Chairperson and Member of the Family Courts Committee, Supreme Court of India intend to have a virtual meeting with Hon'ble Chairpersons and Members of the Family Courts Committee of the Southern Zone High Court on Wednesday, the 26th March 2025 at 1730 Hours, to discuss the details of the Conference including the Sessions to be held, the Speakers for various Sessions and other details of the Conference.

I request Your Lordships/Ladyships to make it convenient to attend the virtual meeting along with the respective Directors of the State Judicial Academies.

The URL for the above meeting is as such :-
Regional Conference Meeting
Hosted by Supreme Court of India

<https://sci-vc.webex.com/sci-vc/j.php?MTID=m30a839e5a5b2d58f66d181a776be0431>

Wednesday, March 26, 2025 5:30 PM | 3 hours | (UTC+05:30)
Chennai, Kolkata, Mumbai, New Delhi
Meeting number: 2515 613 2392
Password: 53264

Sincerely yours,
(Sujata Singh)

Registrar, Supreme Court of India
and Secretary, Committee for
Family Court Matters,
Supreme Court of India

739
S. Bharath Kumar B.A., LL.B (Hons.)
Registrar General

High Court of Karnataka
Bengaluru 560 001

Off: 080 - 22954608
Fax: 080 - 22954607

No.GOB(I) 51/2025 (KJA)

DATED: 07.03.2025

To,

- 1) The Registrar General, High Court of Kerala, Ernakulam-682031.
- 2) The Registrar General, High Court of Andhra Pradesh, Amaravati-522239.
- 3) The Registrar General, Madras High Court, Chennai-600104.
- 4) The Registrar General, High Court for the State of Telangana, Hyderabad-500066.

SIR/MADAM,

Sub: Seeking nomination of 10 Family Court Judges, 05 Mediators/Counselors and 05 Family Court Practitioners, to attend "Two days' 6th Regional Conference for Southern Zone relating to Family Court Matters", scheduled to be held on 12.04.2025 & 13.04.2025 in Auditorium of the Karnataka Judicial Academy, Bengaluru - reg.

Ref: Letters No.KJA/220 & 237/2025 dated 27.02.2025 & 04.03.2025 of the Director, Karnataka Judicial Academy, Bengaluru.

With reference to the above subject, I am directed to inform that the Karnataka Judicial Academy, Bengaluru is organizing "Two days' 6th Regional Conference for Southern Zone relating to Family Court Matters", on 12.04.2025 & 13.04.2025 in Auditorium of the Karnataka Judicial Academy, Bengaluru.

It has been decided to invite nominations of 10 Family Court Judges, 05 Mediators/Counselors and 05 Family Court Practitioners from the each participating High Courts to attend the above said Conference.

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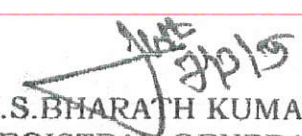
In this regard, I am directed to request you to nominate 10 Family Court Judges, 05 Mediators/Counselors and 05 Family Court Practitioners, from each State to attend "Two days' 6th Regional Conference for Southern Zone relating to Family Court Matters", scheduled to be held on 12.04.2025 & 13.04.2025 in Auditorium of the Karnataka Judicial Academy, Bengaluru and to send the nominations to this office through E-mail: rgchk.kar@nic.in on or before 20.03.2025. The nominated members be informed that they shall carry their laptops.

Further, I am to inform that articles on the subject relevant to Family Court Matters are invited from the Members of District Judiciary of the participating High Courts as well as the Mediators and soft copies of such articles (in PDF as well as word form) be forwarded to the Karnataka Judicial Academy through E-mail: dirkiab@gmail.com on or before 20.03.2025 for placing before the Hon'ble Board for consideration and selection.

I am to further inform that the following Officials of this High Court are appointed as Nodal Officers for providing necessary information about the Conference to the Judicial Officers, Mediators/Counselors and Family Court Practitioners from the participant State mentioned against their names:-

Name of the official	Designation	Mobile Number	Participant State
Sri.Manjunath C	Section Officer	9972316298	Kerala
Sri.Nagesh M.R.	Senior Assistant	7829088662	Tamil Nadu
Sri.Santhosh Kumar Meti	Library Assistant	8762987058	Andhra Pradesh
Sri.Karthik J.	System Assistant	7349454157	Telengana

Yours faithfully,


(K.S.BHARATH KUMAR)
REGISTRAR GENERAL

Copy to:

1. The Director, Karnataka Judicial Academy, Bengaluru.
2. Office copy.